

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3632
ANSWERED ON:17.04.2000
LNG BASED MEGA POWER PLANT IN KARNATAKA
KOLUR BASAVANAGOUD

Will the Minister of POWER be pleased to state:

(a) whether the Karnataka Government has sought permission from the Government to set up LNG-based mega power project in the coastal area of the State; and

(b) if so, the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRIMATI JAYAWANTI MEHTA)

(a) & (b) : In the Memorandum of Agreement between the Ministry of Power and the Government of Karnataka signed on 12.2.2000 for supporting their reform programme a request has been made for NTPC to set up an LNG based 2000 MW generating station in Karnataka. Government of India will consider the feasibility of doing so.